

Details of projects sanctioned under foreign Financial Assistance.

(Amounts in Million)

No.	Financial institution	Loan No.	Loan amount	Name of Project	Commitment charges during 1995-96
ROAD SECTOR					
	ADB	918-IND	\$188	NH Projects in Andhra Pradesh, and U.P. and State Roads Projects in Karnataka and Tamil Nadu.	\$ 0.614
2.	ADB	1041-IND	\$ 250	NH Projects in Karnataka, Kerala and Rajashtan and State Road Projects in Andhra Pradesh, Orissa, U.P. & W. Bengal	\$ 1.144
3.	ADB	1274-IND	\$ 245	NH Projects in Haryana, Rajasthan, W. Bengal, Bihar & Andhra Pradesh (2 nos.)	\$ 0.063
4.	OEFC, Japan	IDP-81	JY 4855	Nh Project in U.P.	
5.	OEFC, Japan	IDP-91	JY 10037	Nh Project in U.P.	
6.	OEFC, Japan	IDP-92	JY 11360	NH Project in Andhra Pradesh	
7.	OEFC, Japan	IDP-100	JY 5836	NH Project in Orissa	
8.	OEFC, Japan	IDP-101	JY 4827	NH Project in U.P.	
9.	World Bank	LN/3470/IN	\$306	NH Project in Haryana, Punjab Orissa, Maharashtra MP.&W. Bengal and State Project in Orissa	\$ 0.383
PORT SECTOR					
10.	ADB	1016-IND	\$122.690	II Port Project in Mharashtra	537,451 US \$
11.	ADB	1181-IND	\$285.00	Coal Port Projects	Not available
12.	Saudi fund	5/276	141.00 million (Saudi Rial)	Jawaharlal Nehru Port Project	

[English]

Health Centre in Rural Areas

*359. SHRI R. SAMBASIVA RAO : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Union Government propose to

formulate a policy for providing primary health centre at a distance of about 2-3 kms. in rural area or in a village having a population exceeding 1500;

(b) if so, the details thereof;

(c) the budget allocation in the current financial year, State-wise; and

(d) if not, the details about the present criteria for providing primary health centres in rural areas?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) to (d). The Primary Health Centres are established on population norms which are fixed by the Planning Commission. A Primary Health Centre is set up for a population of 30,000 in plain areas and 20,000 in hilly areas. At present there is no proposal to establish a PHC on distance basis.

The Primary Health Centres are established and maintained by the State Governments under the Minimum Needs Programme. A Statement showing the State-wise allocation for 1995-96 under the Minimum Needs Programme is attached of the Lok Sabha. Budget allocation for 1996-97 has been provisionally kept at the level of 1995-96 pending finalisation of the allocation by the Planning Commission under Minimum Needs Programme.

STATEMENT

Outlay Under the Minimum Needs Programme for the Year 1995-96

S.No.	States	(Rs. in lakhs)
1	2	3
1.	Andhra Pradesh	1029.00
2.	Arunachal Pradesh	448.00
3.	Assam	2048.00
4.	Bihar	2700.00
5.	Goa	170.00
6.	Gujarat	2160.00
7.	Haryana	1063.00
8.	Himachal Pradesh	1400.00
9.	J & K	1946.00
10.	Karnataka	3638.00
11.	Kerala	675.00
12.	Madhya Pradesh	2919.00
13.	Maharashtra	6698.97
14.	Manipur	231.50
15.	Meghalaya	946.00
16.	Mizoram	400.00
17.	Nagaland	175.00
18.	Orissa	1293.00
19.	Punjab	1100.00
20.	Rajasthan	8296.00
21.	Sikkim	170.00
22.	Tamil Nadu	3014.00
23.	Tripura	460.00
24.	Uttar Pradesh	5361.00
25.	West Bengal	995.00
UNION TERRITORIES :		
1.	A&N Islands	330.00
2.	Chandigarh	119.56

1	2	3
3.	D & N Haveli	45.00
4.	Daman & Diu	50.00
5.	Delhi	0.00
6.	Lakshadweep	39.00
7.	Pondicherry	214.00
Total		50134.03

National Kala-Azar Eradication Programme

*360. SHRI MOHAN RAWALE : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the number of persons died of Kala-Azar in various States during last three years, year-wise;

(b) whether there is a proposal under consideration of the Government to launch a National Kala-Azar Eradication Programme;

(c) if so, the details thereof; and

(d) if not the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) As per reports received from the States by the Directorate of National Malaria Eradication Programme (NMEP), the number of deaths due to kala-azar during the last three years are as follows :-

Year	Deaths
1993	710
1994	384
1995	277

(b) to (d). No, Sir. A Centrally Sponsored Kala Azar Control Scheme on 50:50 sharing basis between the Central Government and the States is already in operation since 1990-91, covering the States of Bihar and West Bengal. Under the Scheme the Central Government provides assistance by way of anti-Kala azar drugs and insecticides.

Supply of Material to Students of Correspondence Courses

2769. SHRI ANAND RATNA MAURYA : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether any complaints regarding non-supply of written materials to the students registered with School of Correspondence of Delhi Universities in various disciplines have been received;

(b) whether the same institution charges postal and other expenses from the students while giving admissions to them; and